

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1396 of 2019

IN THE MATTER OF:

K. Surekha

...Appellant

Versus

Sarvottam Ispat Ltd.

...Respondent

For Appellant: Shri Karan Gandhi and Sudiksha Saini, Advocates

**For Respondent: Dr. Harsh Surana and Ms. Deepali Surana,
Advocates**

ORDER

05.02.2020 List this Appeal 'for admission (after Notice)' on 14th
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md